

**500th Anniversary of Vasco-da-Gama  
Arrival to India**

2394. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Portugal is making arrangements to celebrate the 500th Anniversary of arrival of Vasco-da-Gama in India in a big way;

(b) whether the Union Government have received any proposal from the Government of Portugal to join the above celebrations;

(c) whether any meeting was held between the Prime Minister, the Minister of Human Resource Development and the Chief Minister of Goa and Kerala to discuss the above proposal; and

(d) if so, the details thereof and the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) and (b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

**Statue of Netaji Subhash Chandra Bose**

2395. KUMARI SUSHILA TIRIYA: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government propose to install a Statue of Netaji Subhash Chandra Bose in front of Red Fort;

(b) if so, the details thereof; and

(c) if no, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) to (c) No, Sir. However, the Government of National Capital Territory of Delhi has sent a proposal to shift the Statue of Netaji Subhash Chandra Bose from its present site at Subhash Park, Darya Ganj and relocate it in front of Red Fort.

**National Human Rights Commission**

2396. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2777 on March 12, 1997 regarding

National Human Rights Commission and state:

a) the response of each of the State Government on the recommendations of National Human Rights Commission in the light of letters sent to Chief Ministers of all States;

b) whether the recommendations have been got implemented in Union Territory Administrations;

c) if so, the details thereof; and

d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIAN) : (a) to (d) The recommendation of the National Human Rights Commission for inclusion of a rule in the Conduct Rules of Government servants for prohibiting employment of children below 14 years as domestic servant, is under consideration. The Central Government have not consulted the State Governments/ Union Territory Administrations on the proposal.

[Transiation]

**Population**

2397. SHRI JAYSINH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the percentage of increase in population in India as per the figures of the 'Population Reference Bureau';

(b) the estimated population of India by 2000 A.D.;

(c) the world population in billion beyond which it should not increase to maintain the balance between the availability of necessities and population of the world as per the recently held census; and

(d) the percentage of growth rate in the population required to be reduced in the developing countries to avoid increase in population?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Population Resource Bureau is an organisation of the USAID. According to information obtained from them, the (natureal) population increase estimated by the Bureau is 1.9 per cent in 1997.

(b): As per the projections made by the Technical Group on Population Projections constituted by the Planning Commission, the estimated population of India is